

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL(AT) NO.392 OF 2017

IN THE MATTER OF:

Gireesh Kumar Sanghi & Anr

Appellant

Vs

Ravi Sanghi & Ors

Respondents

Dr. U.K. Chaudhary, Sr.Advocate, Mr.K. Dutta, Mr. P. Nagesh, Mr Mehek Khurana, Advocates for appellant.

Mr. Y. Suryanarayana, Advocate for R2, R4, R5, R6 and R7.

Mr. Arun Kathpalia, Sr. Advocate, Mr. Anirudh Wadhwa, Mr. Abhishek S. Iyer, Mr. Lakshay Kampani, Advocates for R3.

Mr. R Venkat Vardhan, Advcoate for R8 to R11.

And

COMPANY APPEAL(AT) NO.393 OF 2017

IN THE MATTER OF:

Gireesh Kumar Sanghi & Anr

Appellant

Vs

AGA Publications Ltd & Ors

Respondents

Dr. U.K. Chaudhary, Sr Advocate, Mr.P. Nagesh, Advocates for appellant.

Mr. R. Venkat Vardhan, Advocate for Respondent.

ORDER

12.09.2019 - Heard Dr. U.K. Chaudhury, Senior Advocate for appellant in Company Appeal (AT) No.393 of 2017. Hearing remained inconclusive. Post the appeals for further hearing on **17th September, 2019.**

2. Meanwhile till next date of hearing, status quo as it exists today shall be maintained.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn